

**GRANTS RECEIVED FROM U.S.A. BY EDUCATIONAL INSTITUTIONS IN INDIA**

/ SHRI WREN GHOSH: B. \ SHRI M. BASAVAPUNNAIAH.

Will the Minister of EDUCATION be pleased to state:

(a) the total amount of grants received from the United States official and non-official agencies by the various educational institutions in India, during 1960-61, 1961-62, 1962-63 1963-64;

(b) whether the Government of India was consulted before the grants were given; and

(c) how the Government propose to ensure that the grants are utilised properly?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

131. [Transferred to the 2nd Dea'm-ber, 1964.]

**REHABILITATION OF NEW MIGRANTS IN MADHYA PRADESH**

132. THAKUR BHANU PRATAP SINGH: Will the Minister of REHABILITATION be pleased to state:

(a) whether it is a fact that the Government of Madhya Pradesh have expressed their inability to rehabilitate the new migrants due to the limited resources placed at its disposal; and

(b) if so, whether the Government of India have allocated more to the State Government for the purpose?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) and (b) No, Sir. The Madhya Pradesh Government had offered to resettle 25,000 new migrant families (20,000 agriculturist and 5,000 non-agricultu-

rist) in that State. There has been no change in this offer. Necessary funds for the implementation of the rehabilitation schemes are being provided by the Centre.

**SETTLEMENT OF MIGRANTS IN BASTAR REGION**

133. THAKUR BHANU PRATAP SINGH: Will the Minister of REHABILITATION be pleased to state:

(a) whether it is a fact that a large number of camps for new migrants are lying vacant in the Bastar region of Dandakaranya;

(b) if so, the reasons therefor;

(c) whether there had been some resistance from the Adivasis of the Bastar region due to the settling of new migrants there; and

(d) if the answer to part (c) above be in the affirmative, what are the main grievances of the Adivasis?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) and (b) On account of difficulty of movement in the monsoon a few camps could not be filled to capacity.

(c) No such cases have come to the knowledge of the Government.

(d) Does not arise.

**INDUSTRIES FOR SETTLEMENT OF MIGRANTS IN MADHYA PRADESH**

THAKUR BHANU PRATAP 131. SINGH:

(SHRI G. K. KAPOOR:

Will the Minister of REHABILITATION be pleased to state:

(a) whether it is a fact that the Government of India are considering certain proposals for establishment of various industries for the purpose of settling new migrants in Madhya Pradesh; and